



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,29th September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-I]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
8	WP(C)/3565/2020 B/O	NITU BORSAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	GA, ASSAM SC, FOREST
<b><u>ADMISSION</u></b>				
9	WA/109/2020 CAVT. NO.0553/2020 B/O	KHURSIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BORAH MR. J PATOWARY	SC, PNRD MR M H CHOUDHURY MR. V ACHUMI FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 29/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
21	WP(C)/3633/2020 FIXED	DEEP JYOTI SARMAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1490/2020 <b>in</b> WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, RMSA SC, RMSA
22	WP(C)/2238/2020	DALIMA KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H DAS	SC, SEC. EDU. GA, ASSAM
23	WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU.
24	WP(C)/3703/2020	JAMALUDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, SEC. EDU. SC, SEC. EDU.
25	WP(C)/3739/2020	HIMADRI KALITA AND 70 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
26	WP(C)/3777/2020 FIXED	ANJALI DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	SC, SEC. EDU.
27	WP(C)/3833/2020	PINKI MONI BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU C.G.C.
28	WP(C)/3837/2020	DEBAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONAL DEPT.
29	WP(C)/3838/2020	GITANJALI DAS AND 284 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR. S BORTHAKUR MR. P P DUTTA MS. P BORAH MR. D GOGOI	SC, ELEM. EDU MRS. R BORAH SC, N C T E SC, CBSE
30	WP(C)/3840/2020 B/O	CHINTU MONI RAJKHOWA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM

31	WP(C)/3850/2020 B/O	SWAPNA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M CHOUDHURY MR RIZWAN YASIN	SC, SEC. EDU.
32	WP(C)/3851/2020	SUJATA BHARALI AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, N C T E ASSTT.S.G.I.
33	WP(C)/3857/2020 B/O	PRASANNA BORAH AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA MR. D KALITA	SC, SEC. EDU.
34	WP(C)/3862/2020 B/O	NAMITA SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA	SC, SEC. EDU. GA, ASSAM
<b>HEARING</b>				
35	WP(C)/2129/2018 FIXED	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS. (E)	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA	
<b>WITH</b>				
36	WP(C)/743/2017	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE and TAXATION
<b>WITH</b>				
37	WP(C)/744/2017	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
<b>WITH</b>				
38	WP(C)/745/2017	BRITANNIA INDUSTRIES LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.D DAS
<b>WITH</b>				
39	WP(C)/746/2017	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
<b>WITH</b>				
40	WP(C)/747/2017	BRITANNIA INDUSTRIES LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION

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LEAVE NOTE OF ADVOCATES FOR 29/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 4**

**[DIVISION BENCH-II]**

**THIS BENCH WILL HOLD COURT PROCEEDINGS  
IN COURT NO. 8 INSTEAD OF COURT NO. 4.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 29/09/2020				
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1)	MR. M SARMA	04-09-2020	To 30-09-2020	
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND BAIL MATTERS]**

**THIS BENCH WILL TAKE UP ITEM NOS.  
27 TO 47 FROM 11:30 A.M.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
46	WP(C)/941/2020 CAVT. NO.0009/2020 FIXED	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N G KUNDU MR. P K R CHOUDHURY	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) FOR CAVEATOR
47	WP(C)/3801/2020 (PDF COPY) B/O	LUTFOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MR. U K NAIR MR R ISLAM	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 29/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[CIVIL AND CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
28	Bail Appln./1949/2020 (PDF COPY), B/O	MD. RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<b><u>MOTION</u></b>				
29	AB/2490/2020	NAZIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM S I AKAND MR. M A MONDAL	PP, ASSAM
30	AB/2501/2020	KULENDRA NATH RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
31	AB/2502/2020	MD. HAREJ ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN MRS. M BORAH	PP, ASSAM
32	AB/2503/2020	MRIDUL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. H A AHMED	PP, ASSAM
33	AB/2504/2020	PRANJAL BORA <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS. P ADHIKARI MS. B SARMAH	PP, ASSAM
34	AB/2505/2020	DIBAKAR BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. S BANIK	PP, ASSAM
35	AB/2506/2020	ALOKESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
36	AB/807/2020 FIXED	SHNGAKAR BARI <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. N SHARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2020

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|----|---------------|------------|----|------------|
| 1) | MR. M SARMA   | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO  
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[AT 10:30 A.M.]**

**JUDGMENT WILL BE DELIVERED BY HONOURABLE  
MR. JUSTICE A.M. BUJORBARUA SITTING SINGLY  
ON BEHALF OF THE DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**JUDGEMENT**

1	WA/125/2019 CAVT. NO.0265/2019	THE STATE OF ASSAM AND ANR <b>Versus</b> DR. BHABATOSH KUMAR ROY AND 2 ORS	MR. D SAIKIA MR. D P BORAH	MR. S K GOSWAMI MR. B CHOUDHURY MR. B DEKA MS. N BORDOLOI MR. B P CHANGMAI MR N BARMAN FOR CAVEATOR
	<b>WITH</b>			
2	WA/133/2019 CAVT. NO. 0265/2019	STATE OF ASSAM AND ANR <b>Versus</b> REGIONAL DENTAL COLLEGE TEACHERS ASSOCIATION AND 10 ORS	MR. D SAIKIA MR. D P BORAH SC, HEALTH	MR. M K CHOUDHURY (R1,R2) MR S DUTTA MR. S K GOSWAMI MR. S SARMA (R8) MR. B DEKA MR. S K DEKA (R8) MR. B P CHANGMAI MR N BARMAN MR. R SHARMA (R1,R2) GA, NAGALAND MR. A GAUTAM (R8) FOR CAVEATOR ASSTT.S.G.I. GA, MIZORAM GA, AP

LEAVE NOTE OF ADVOCATES FOR 29/09/2020

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2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
24	W.P.(CrI.)/15/2020 (PDF COPY), B/O	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTADC
25	WP(C)/3616/2020 B/O	SAMSUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY SC, SEBA	SC, HEALTH
26	WP(C)/3707/2020	MRIDUL KANTI CHAKRABORTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH MR. C P SHARMA	GA, ASSAM
27	WP(C)/3754/2020 (PDF COPY)	MOUCHUMI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S INGTI MR. M SARANIA MR. S U AHMED MR. A I KATHAR	SC, AGRI. DEPARTMENT
<b>ORDER (STAY VACATING)</b>				
28	I.A.(Civil)/1325/2020 WP(C) 5006/2016(D/O), FIXED, BY SLIP in WP(C)/1006/2018 <b>WITH</b> WP(C)/1006/2018	BRAJEN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.  DILIP BORA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR  MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	SC, IRRIGATION  MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
29	<b>WITH</b> WP(C)/5575/2014	SANJAI KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R-5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)

	<b>WITH</b> I.A.(Civil)/1506/2020 <b>in</b> WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SANJAI KUMAR MAHANTA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
30	<b>WITH</b> WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
31	<b>WITH</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR.R B GOHAIN(R-9) MR. A KALITA (R 10, 11) SC, PERSONNEL DEPT. SC, IRRIGATION
	<b>WITH</b> I.A.(Civil)/1634/2016 <b>in</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	<b>WITH</b> I.A.(Civil)/2753/2017 <b>in</b> WP(C)/5870/2016	HEM CHANDRA BARUAH <b>Versus</b> DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
32	<b>WITH</b> WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	<b>WITH</b> I.A.(Civil)/763/2020 <b>in</b> WP(C)/623/2017	BOLIN DEURI AND 3 ORS <b>Versus</b> SMT. SARMISTHA BARUA and 13 ORS	MR R SENSUA MR. S BORTHAKUR	MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1320/2020 <b>in</b> WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1509/2020 <b>in</b> WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
33	<b>WITH</b> WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION MRS. B HAZARIKA FOR CAVEATOR

34	<b>WITH</b> WP(C)/2960/2020	HARI PRASAD MILI <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN SC. WATER RESOURCE DEPTT.
	<b>WITH</b> I.A.(Civil)/1511/2020 <b>in</b> WP(C)/2960/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> HARI PRASAD MILI AND 16 ORS.	MR N DUTTA MS. S HAZARIKA	
35	<b>WITH</b> WP(C)/2967/2020	INDRAJIT KOULI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1313/2020 <b>in</b> WP(C)/2967/2020	SHANKAR KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	<b>WITH</b> I.A.(Civil)/1426/2020 <b>in</b> WP(C)/2967/2020	IVY GOHAIN DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BARMAN	SC, WATER RESOURCE MR. D R GOGOI
	<b>WITH</b> I.A.(Civil)/1510/2020 <b>in</b> WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
36	<b>WITH</b> WP(C)/2999/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
37	<b>WITH</b> WP(C)/3129/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1508/2020 <b>in</b> WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
<b>ORDERS</b>				
38	WP(C)/770/2018 FIXED, BY SLIP	HITESH DEV SARMA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3- 5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
39	<b>WITH</b> WP(C)/6477/2011	PADMADHAR DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM
	<b>WITH</b> MC/326/2013 <b>in</b> WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. <b>Versus</b> PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR

40	<b>WITH</b> WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/477/2016 <b>in</b> WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
41	<b>WITH</b> WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
42	<b>WITH</b> WP(C)/5005/2016	BHAGWAN PATOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.D K DAS MRH BETALA MRD DUARA	GA, ASSAM MR.G BAISHYAR-6 and 7 SC, WATER RESOURCE SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/1507/2020 <b>in</b> WP(C)/5005/2016	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> BHAGWAN PATOR AND 7 ORS.	MR N DUTTA MS. S HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1517/2020 <b>in</b> WP(C)/5005/2016	BHAGWAN PATOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR H BETALA	GA, ASSAM
43	<b>WITH</b> WP(C)/5026/2016  CAVT. NO. & 1024//2016	EQUALITY FORUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MS.A CHOUDHURY MR P BHARDWAJ MR.N BORAH MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED MR.D K DAS( R - 5 , 6, 9 & 10) MR J PAYENG MS.S KALITA MR D DUARA R - 5 ,6, 9 and 10 MR H BETALA( R - 5, 6, 9 & 10) FOR CAVEATOR MR.T DOLEY SC, PERSONNEL DEPT.
44	<b>WITH</b> WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
45	<b>WITH</b> WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
46	I.A.(Civil)/1549/2020 (PDF COPY) B/O <b>in</b> WP(C)/3929/2019	PURNIMA CHOUDHURY <b>Versus</b> DIPAK KALITA AND 7 ORS.	MR. M J BARUAH	MR. A CHETRY SC, IRRIGATION

**WITH**  
WP(C)/3929/2019

DIPAK KALITA  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. U K NAIR  
MR. A CHETRY  
MR. M P SARMA  
MS. N SHYAMAL  
MR. A BORO

MR. M J BARUAH (R-4 & 5)  
MR F U BARBHUIYA  
MR. H ALI (R-6,7,8)  
MR. R A CHOUDHURY  
MS B MAJUMDER  
SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 29/09/2020

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1) MR. M SARMA 04-09-2020 To 30-09-2020

2) MR. A CHAMUAH 24-08-2020 To 30-09-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,29th September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH.]**

**ADJOURNMENT TO BE PRAYED ONE DAY  
IN ADVANCE.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
9	I.A.(Civil)/1463/2020 FIXED in WP(C)/2060/2020	THE SIVASAGAR MUNICIPAL BOARD AND ANR. <b>Versus</b> RANJIT DAS AND 4 ORS.		GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI
	<b>WITH</b> WP(C)/2060/2020	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM
10	<b>WITH</b> WP(C)/1707/2020	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM SC. SIBSAGAR MUNICIPAL BOARD

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LEAVE NOTE OF ADVOCATES FOR 29/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,29th September 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
26	RSA/223/2018 FIXED	PODALI RABHA AND 7 ORS <b>Versus</b> SMTI DAYABATI RABHA AND ANR	MR. S K GHOSH MS F AHMED	MR. B CHAKRAVARTY MR. P SARMA MR. S UPADHAY
27	<b>WITH</b> CRP/41/2020	PODALI RABHA AND 7 ORS. <b>Versus</b> DAYABATI RABHA AND ANR.	MS F AHMED MR. S K GHOSH	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY
<b>ORDERS</b>				
28	I.A.(Civil)/3913/2018 FIXED <b>in</b> RSA/218/2017	HATIKHUK MATIHIN KRISHI UNNAYAN SAMITY <b>Versus</b> TINISHA BASARIA RANGPUR UDJAPAN SAMITI and 3 ORS	MR A C SARMAH MR. B HALDAR MR G BHARADWAJ	MR K K MAHANTA GA, ASSAM MS. B CHOUDHURY
	<b>WITH</b> RSA/218/2017	HATIKHUK MATIHIN KRISHI UNNAYAN SAMITY <b>Versus</b> TINISHA BASARIA RANGPUR UDJAPAN SAMITI and 3 ORS	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.K K MAHANTA (Sr.Adv.) (R-2) MS.B CHOUDHURY(R-4) DR.B N GOGOIR-4 MR.K SINGHA(R-2) MS.J DAS(R-4) MR K MAHANTA(R-2)
	<b>WITH</b> I.A.(Civil)/4352/2018 <b>in</b> RSA/218/2017	THE STATE OF ASSAM <b>Versus</b> HATIKHUK MATIHIN KRISHI UNNAYAN SAMITY	MS. K PHUKAN	MR. A C SARMA MR. B HALDAR
	<b>WITH</b> I.A.(Civil)/429/2020 <b>in</b> RSA/218/2017	HATIKHUK MATIHIN KRISHI UNNAYAN SAMITY <b>Versus</b> DEPUTY COMMISSIONER	MR A C SARMAH MR. B HALDAR	GA, ASSAM MS. K PHUKAN
29	I.A.(Civil)/1346/2020 FIXED <b>in</b> FAO/27/2020	ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS <b>Versus</b> M/S J.A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR A DASGUPTA MS. K JAIN
	<b>WITH</b> FAO/27/2020	ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS <b>Versus</b> M/S J.A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR A DASGUPTA MS. K JAIN

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LEAVE NOTE OF ADVOCATES FOR 29/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020





**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
13	AB/2508/2020	CHIKIM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED	PP, ASSAM
14	AB/2509/2020	SMT. PURNIMA BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA MR M J DEURI	PP, ASSAM
15	AB/2511/2020	MAFIZ ALI @ MOFIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	G UDDIN MR. Y SIKDAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
16	Bail Appln./1859/2020 WITH BA 1825/2020(D/O) (CONNECTED WITH ITEM NO. 4 IN THE DAILY CAUSE LIST), FIXED	SHAHRUKH ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
<b>BAIL HEARING</b>				
17	AB/2446/2020 FIXED	HAFIJUL ISLAM @ MD. HAFIZUR RAHMAN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY	SC, WILD LIFE PROTECTION PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Tuesday,29th September 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
34	AB/2512/2020	SUBHASH BANIA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. T HUSSAIN	PP, ASSAM
35	AB/2515/2020	NAREN KALITA <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,29th September 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[CIVIL AND CRIMINAL]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
27	Crl.Pet./290/2020 (AT 10:30 A.M.)	TABU RAM PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS	MR. B J DUTTA(ADDL.PP, ASSAM)
28	Crl.Pet./400/2020	KARABABAM NABA CHANDRA SINGHA @ NABA CHANDRA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M K BORAH	MR. B J DUTTA(ADDL.PP, ASSAM)
<b>MOTION (BA)</b>				
29	Bail Appln./1954/2020 (PDF COPY)B/O	HEMANTA KR. DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
<b>MOTION</b>				
30	AB/2518/2020	RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
31	AB/2519/2020	MALEK ALI @ MANIK ALI (GODREJ DUKANI) AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
32	AB/2520/2020	RATAN SHIL <b>Versus</b> THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
33	AB/2521/2020	CHANDAN KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A R MEDHI MS. K MEDHI	PP, ASSAM
34	AB/2579/2020 (PDF COPY)B/O	BHAGWAT PRAN KHANIKAR <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI	PP, ASSAM
35	AB/2589/2020 (PDF COPY)B/O	HEMENDRA DEKA @ MRIDUL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
36	AB/2610/2020 (PDF COPY)B/O	RATUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2020

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|----|---------------|------------|----|------------|
| 1) | MR. M SARMA   | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |